

S-S 11/2022

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: CP 10/2023 in OA 263/2020

Applicant (s) Bishan Lal

Respondent (s) Ishwar Chand Sharma

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

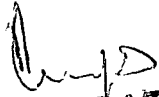
ORDER OF THE TRIBUNAL

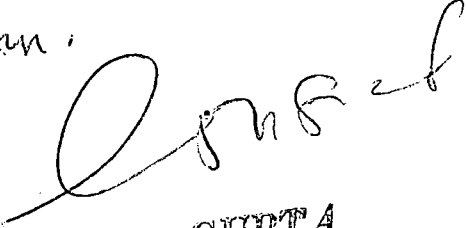
8.5.2023

Mr. Shriv Kumar, Counsel for the applicant.

It is stated by the learned Counsel for the applicant that the Hon'ble High Court has stayed the operation of the order of the Tribunal.

In view of the submission made above, the Contempt proceedings are dropped. The file should be ~~sent to~~ consigned to record room.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

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dt. 20/8/23